

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3144  
TO BE ANSWERED ON 19.03.2025**

**DRAFT GUIDELINES FOR ACCESS TO STATISTICAL OFFICIAL DATA**

**3144. SHRI ASADUDDIN OWAISI:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

**(a) whether the Government has recently released a draft of revised guidelines for access to statistical official data and if so, the details thereof;**

**(b) the rationale behind the proposed requirement for prior authorization and case-by-case approval for restricted access data and the manner in which this aligns with the objective of promoting data-driven governance and research;**

**(c) whether the Government has assessed the potential impact of these draft guidelines on academic research, private data users and evidence-based policymaking and if so, the details thereof; and**

**(d) whether the proposed guidelines include an appeal mechanism for denied data access requests and if not, whether the Government plans to introduce such a provision?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]**

**(a) to (c) : The Ministry of Statistics and Programme Implementation (MoSPI), Government of India recently conducted consultations on the draft of the revised version of its existing Guidelines on Statistical Data Dissemination (GSDD). The existing GSDD was notified by the Ministry in April 2019. As part of the**

**consultations, the draft of the revised guidelines was circulated among various Ministries / Departments as well as placed on the website of MoSPI for seeking comments from other stakeholders.**

**The requirements proposed in the draft of the revised guidelines on restricted access data is in line with the National Data Sharing and Accessibility Policy (NDSAP) issued by the Department of Science and Technology, Government of India in 2012.**

**(d): No, sir. Currently, no such proposal is under consideration.**

**\*\*\*\*\***